No. J-11017/27/2025-Judicial | E.169432 Government of India Ministry of Law & Justice Department of Legal Affairs (Iudicial Section)

> Shastri Bhawan, New Delhi, Dated the 12th December, 2025

ORDER

The President is pleased to engage following additional advocates for conducting Central Government litigation (except the taxation matters) for the High Court of Andhra Pradesh, with effect from dated of this Order, for a period of three years or until further orders, whichever is earlier:

HIGH COURT OF ANDHRA PRADESH

SI No.	Name of counsel (S/ Shri)	Contact Details	Enrl. No.
	C	ENTRAL GOVERNMENT COUNSEL	
1.	Manikanteswara Rao Kotha	H.NO. 4-34/2, Gollapudi,N.T.R District- Vijayawada Mob: 9949067136 Email- kmrlawassociatessolicitors@gmail.com	AP/2581/2014
2.	K. Srinivasa	D. No. 4-240, Vadlamudi Centre, Mnagalagiri, Guntur Distt. Mob: 8121781983 Email- srinu.kr05@gmail.com	AP/348/2013

- The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'ludicial Section' under heading 'Circulars pertaining to litigations'.
- 3. This issues with the approval of Hon'ble Minister.

(Madhab Charan Prusty) Senior Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble MoS (I/C) L&I.
- 2. PSO to Law Secretary/ Additional Secretary and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
- 3. Shri Challa Dhanamjaya, Addl. SGI, Andhra Pradesh High Court.
- Shri Pasala Ponnarao, Dy. SGI, Andhra Pradesh High Court.
 The Registrar, High Court of Andhra Pradesh at Amravati.
- 6. LIMBS Section (limbssupport-dla@gov.in)
- 7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for information of all concerned.
- 8. spare copies.

(Ramesh Kairamkonda) Section Officer (Judicial) Tel. 011-23384945 Email: judicial-dla@nic.in